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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

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PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

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PETITION NUMBER : CA/150/2018

APPLICATION NUMBER :

NAME OF THE TRANSFEROR : CENTREPOINT SOFTTECH PVT LTD

NAME OF THE TRANSFERRE : ROC, CHENNAI

UNDER SECTION : 252

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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath babu

For ROC. Chenn

B. Goban

R. RAJESH

Counsel for petitioner

R. J.

ORDER

Counsel for petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request for making submissions of both the parties. Put up on 23.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

*-sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc